## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 124(MB)2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

Union of India

V/s.

M/s. GIBS Computers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388(B)
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 AROUN SAXOENIA
2 SIMRAM JYOT SIMILLY

3. SANJEEV MAROLA
4. LAYAR RATIN AYNIHOTRI) LOIL

5. Sanjay Chambey, Law Consultant, & FRO- Queens

Order

For orders, see order in CP 122(MB)/2008.

CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5<sup>th</sup> September, 2016 (P.K. Sud)